- (a) whether Government are aware of the fact that security of South Asian countries has declined due to the supply of sophisticated weapons by USA in this region to such extent that Indian security has been directly endangered; and
- (b) if so, what steps Government have taken to safeguard the security of India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AF-FAIRS (SHRI KHURSHID ALAM KHAN): (a) and (b) Government are concerned about the U.S. supply of sophisticated and modern weaponary to Pakistan. This massive U.S. arms assistance has security implications for India. Our concern apprehensions have been conveyd the United States on several occasions and at various levels. All developments affecting our-security are assessed on a continuing basis Government take appropriate sures from time to time to maintain adequate defence preparedness.

## Air Pollution in Delhi

## 475. SHRI INDRADEEP SINHA: SHRI SURAJ PRASAD:

Will the PRIME be MINISTER pleased to state:

- (a) whether Government's tion has been drawn to the item which appeared in the Times of India of the 19th December, 1984. regarding high level of air pollution in Delhi:
- (b) whether it is a fact that high level of toxic and harmful gases are emitted every day by various industries and power plants; and

THE MINISTER OF STATE THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) Yes, Sir.

to Questions

- (b) Yes, Sir.
- (c) The following measures have been are being taken for the purpose---
  - (1) With the notification of Air Rules in 1984, all the air polluting units in the capital are being asked to obtain necessary consent of the Central Pollution Control Board, an prescribed under the rules.
  - (2) An assessment of the seous emissions per industry' in all the major industrial areas has been carried out:
  - (3) Based on the assessment made as above, two 'Air Pollution control Areas' have been notified.

## FICCI Demand to Raise the Limit for Monopoly Houses

## 476. SHRI INDRADEEP SINHA: SHRI SURAJ PRASAD:

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that Indian Chamber of Commerce (FICCI) has demanded that the limit of rupees twenty crores for the monopoly houses be raised to rupees fifty crores:
- (b) if so, what action Government are taking in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS: (SHR! ARIF MOHD. KHAN): (a) Yes, Sir.

(b) The suggestion of the Federaica of Indian Chambers of Com-